

Railway Passes for Journalists

5068. SHRI SUDARSAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry is planning and arrange railway passes for the journalists and the editors of recognised newspapers to encourage the small newspapers of the country; and

(b) if so, the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Censor Board for Tamil Films

5069. SHRI N. DENNIS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a number of names have been suggested for nomination as members of the Censor Board for Tamil Films recently;

(b) if so, the names of women suggested for nomination in the Board;

(c) whether names of former employees of the All India Radio have also been suggested for such nominations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Members of the Censor Board are appointed for a period of three years, as provided in Sec (3) of the Cinematograph Act 1952 read with rule (3) of the Cinematograph (Certification) Rules 1953.

A retiring member or a member whose term of office has expired by efflux of time is eligible for reappointment. Vacancies caused in the board by retirement, resigna-

tion, etc. are filled by fresh appointment of the members.

Recently no name from Tamil Nadu has been suggested for appointment as member of the Censor Board.

(b) to (d). In view of (a) above, question does not arise.

Railway Over-bridge at Dalkoha Railway Station (West Bengal)

5070. DR. GOLAM YAZDANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a plan to construct an over-bridge near the level crossing at Dalkoha Railway Station in West Dinajpur district of West Bengal;

(b) if so, whether any survey has been made in this connection; and

(c) when the work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). The State Government are, at present, investigating proposal for provision of a road over bridge near Dalkoha Station. The complete proposal with the technical details, plans, estimate and consent to share the cost is awaited from the State Government.

Weekly Rest and Working Hours of Station Masters/Assistant Station Masters

5071. SHRI PURNA CHANDRA MALIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Station Masters/Assistant Station Masters are required to work 12 hours whereas roster is fixed for 8 hours and they do not get weekly rest; and

(b) if so, the measures Railways propose to take in this regard?

THE MINISTER OF STATE OF THE MIN-

ISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 'Continuous' classified Station Masters/Assistant Station Masters are rostered to work for 8 hours duty plus preparatory and/or complementary time. In exigencies of service, staff may have to work for more than their rostered hours for which they are paid overtime allowance as per rules. Weekly rest of not less than 30 consecutive hours is admissible to them and is normally provided by utilisation of relieving staff or booking of staff on overtime, except in exigencies. Compensatory rest in lieu of weekly rest foregone is also allowed as per rules.

(b) Does not arise.

Physician Population Ratio

5072. SHRI H. B. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of institutionally qualified medical persons in each State and Union Territory;

(b) the physician population ratio in each State and Union Territory; and

(c) the steps Government propose to take to raise this ratio?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). The number of institutionally qualified medical persons and the physician population ratio in different States and Union Territories so far as information is available are given in the statement below.

(c) Already about 12,000 to 13,000 medical graduates are being produced in the country annually. Taking the projected population of India as 752 million as on 31-12-85, the ratio of doctors with respect to population works out to 1:2450 for the country as a whole. This ratio seems to be quite adequate to meet the health needs of the population. In addition, there are also qualified practitioners in the indigenous systems of Medicine and Homoeopathy spread all over the country. The problem is not that of shortage of doctors but of distribution. Public Health being a State subject, it is for the State Government to set right the imbalance by providing more jobs to doctors. Incentives are also being provided by various State Governments to attract doctors to serve in rural and hilly areas. The commercial banks also offer assistance to medical practitioners to establish practice/nursing homes in rural or semi-urban areas.

STATEMENT

Number of institutionally qualified medical persons (Allopathic) and physician population ratio in different States and Union Territory

Sl. No.	Name of the State/U.T.	No. of institutionally qualified doctors as on 31.12.86*	Doctor population ratio**	
			Ratio	As on date
1	2	3	4	5
1.	Andhra Pradesh	29483	1:2037	31.12.85
2.	Assam	10032	1:11879	1.1.79
3.	Arunachal Pradesh	N.A.	1:3913	31.12.86
4.	Bihar	22887	1:4746	1.1.78
5.	Gujarat	15771	1:3692	31.12.86